

Government of INDIA
Ministry of Minority Affairs
Lok Sabha
Q. No. 2529
To be answered on 26.12.2018

Hamari Dharohar

2529. SHRIMATI P.K. SHREEMATHI TEACHER

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a) The details of the funds allocated and utilised under Hamari Dharohar scheme in Kerala;
- b) Whether the Government has set up any mechanism to monitor the utilization of these funds by the State Government and
- c) if so, the details thereof ?

Answer

Minister of Minority Affairs
(Shri Mukhtar Abbas Naqvi)

- a) No eligible proposal has been received from the state of Kerala under the Hamari Dharohar scheme, hence no fund has been allocated.
- b) Yes, Madam.
- c) To monitor the utilization of funds by **State Government** or by the PIA, the scheme guidelines stipulate the following monitoring mechanism :-
 - (i) Monitoring is a continuous measurement of progress while the project is on-going which involves checking and measuring progress, analyzing the situation and reacting to new events, opportunities, and issues.
 - (ii) Concurrent monitoring and random checking may be done by team of Ministry of Minority Affairs/ **State Government**/ any other inspection authority, authorized by the Ministry.
 - (iii) Ministry's officials may also monitor the projects. The information gathered from this will be fed into the decision making process for release of funds and sanctions of project proposals.
 - (iv) 5% of the total cost will be spent on professional services for Administration and Management of the scheme including consultations, Monitoring and Evaluation. For administration and management, a Project Management Unit (PMU) will be established with contractual outsourced staff as per need. For engaging contractual staff, relevant GFRs will be followed. The expenses would be borne out of 5% budget set aside for Administration and Management of the scheme.
